

to be a long and arduous one. But there is no alternative to persevering with this journey with renewed vigour and faith. I would like to assure the House that India will continue to pursue through all available means, our long-cherished goal of a nuclear-free world. We will continue to work tirelessly to achieve this objective through the six Nation Initiative, the forthcoming Third Special Session of the UN General Assembly devoted to Disarmament and the Nonaligned Movement.

While working for nuclear disarmament, we have also to think about the management of a nuclear-free society. That is why in his congratulatory message to General Secretary Gorbachev, our Prime Minister stated that the world needs changes of attitude policies and institutions to usher in a nuclear-free and non-violent world, as enunciated in the Delhi Declaration. He then called upon all nations—nuclear and non-nuclear—to engage in a serious dialogue for this purpose.

11.20 hrs.

ALCOCK ASHDOWN COMPANY
 LIMITED (ACQUISITION OF UN-
 DERTAKINGS) AMENDMENT BILL*

[English]

THE MINISTER OF INDUSTRY
 (SHRI J. VENGALRAO): I beg to move
 for leave to introduce a Bill further to
 amend the Alcock Ashdown Company
 Limited (Acquisition of Undertakings)
 Act, 1973.

MR. SPEAKER: The question is:

"That leave be granted to introduce
 a Bill further to amend the Alcock
 Ashdown Company Limited (Acquisi-
 tion of Undertakings) Act, 1973".

The motion was adopted.

SHRI J. VENGAL RAO: I introduce
 the Bill.

11.21 hrs.

COMMISSION OF SATI (PREVEN-
 TION) BILL*

[English]

THE MINISTER OF HUMAN RE-
 SOURCE DEVELOPMENT AND MINI-
 STER OF HEALTH AND FAMILY
 WELFARE (SHRI P. V. NARASIMHA
 RAO): I beg to move for leave to intro-
 duce a Bill to provide for the more effec-
 tive prevention of the commission of sati
 and its glorification and for matters con-
 nected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce
 a Bill to provide for the more effective
 prevention of the commission of sati
 and its glorification and for matters con-
 nected therewith or incidental thereto".

The motion was adopted.

SHRI P. V. NARASIMHA RAO: I
 introduce the Bill.

[English]

KUMARI MAMATA BANERJEE
 (Jadavpur): Speaker Sir, Speaker Sir,
 please allow one minute.

SHRI ANANDA GOPAL MUKHO-
 PADHYAY (Asansol): A serious situation
 has been developing in West Bengal Sir.

KUMARI MAMATA BANERJEE
 Sir, 75,000 workers of public sector units
 today have gone on strike.

(Interruptions)

SHRI ANANDA GOPAL MUKHO-
 PADHYAY: The employees of all pub-
 lic sector units in West Bengal have gone